

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.351 of 2020

IN THE MATTER OF:

**Earth Gracia Buildcon Pvt. Ltd.
Through its Resolution Professional
Ms. Manisha Rawat**

...Appellant

Versus

**Earth Infrastructure Ltd.
Through its Resolution Professional
Mr. Akash Singhal**

...Respondent

**For Appellant: Shri Anuj Tiwari and Shri Sandeep Bisht,
Advocates**

For Respondent: Shri Ashish Makhija, Advocates

ORDER
(Virtual Mode)

08.03.2021 For want of time, the present matter is adjourned.

List the Appeal 'for admission (after Notice) hearing' on 1st April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md